

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT -III

35. M.A. 3578/2019 (33,42)

IN

C.P.(IB)-3863(MB)/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.01.2020**

NAME OF THE PARTIES: Goa Auto Accessories Ltd
SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request, list this matter on 25.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/